

# BUSINESS ADVISORY COMMITTEE

## Fortieth Report\*

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 10th August, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

1. The State Bank of India (Amendment) Bill, 1959, as reported by the Joint Committee . . . . . 2 hours
2. The State Bank of India (Subsidiary Banks) Bill, 1959, as reported by the Joint Committee . . . . . 3 hours
3. The Banking Companies (Amendment) Bill, 1959, as reported by the Joint Committee . . . . . 3 hours
4. The Arms Bill, 1958, as reported by the Joint Committee . . . . . 5 hours.
5. The International Monetary Fund and Bank (Amendment) Bill, 1959 . . . . . 3 hours
6. The Oil and Natural Gas Commission Bill, 1959 . . . . . 4 hours
7. No-Day-Yet-Named Motion to be moved by Shri Arun Chandra Guha and others regarding policy of the Government in regard to public borrowing . . . . . 2-1/2 hours
8. No-Day-Yet-Named Motion to be moved by Shri K. T. K. Tangamani regarding Summary of Proceedings of the Sixteenth Session of the Indian Labour Conference, laid on the Table of the House on the 11th August, 1958 . . . . .
9. Discussion under Rule 193 to be raised by Dr. Ram Subhag Singh and others regarding rise in foodgrains prices in the country with special reference to West Bengal where levy and price control on rice has been withdrawn . . . . . 2-1/2 hours

NEW DELHI ; M. ANANTHASAYANAM AYYAN

The 10th August 1959.

Speaker.

\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 11th August, 1959 :—

“That this House agrees with the Fortieth Report of the Business Advisory Committee presented to the House on the 10th August, 1959.”